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THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO. HC.VII-03/2020/5017 IA

From :- Shri Gautam Baruah
Registrar (Vigilance)
Gauhati High Court
Guwahati

To,
Shri Kangkan Bhardwaj
Deputy Registrar (Vigilance)
Gauhati High Court, Guwahati

Dated Guwahati, the October, 2021

Sub:- **Permission to avail LTC.**

Ref:- Your letter No. dated 05.10.2021.

Sir,

With reference to the above, I am directed to inform you that you are allowed to avail LTC for the current block period of 2018-2021 to visit Haridwar and Rishikesh in the State of Uttarakhand via New Delhi w.e.f. 17.10.2021 to 24.10.2021, by the shortest possible route, as per existing Rules.

Further you are granted Casual Leave on 21.10.2021 and 22.10.2021 along with station leave permission w.e.f. 17.10.2021 to 24.10.2021 to avail LTC facility and visit Haridwar and Rishikesh in the State of Uttarakhand via New Delhi , as prayed for.

Yours faithfully,

actf

REGISTRAR (VIGILANCE)

Memo NO. HC.VII-03/2020/5018 - 5026 IA, dated 8.10.2021

Copy to:-

1. The Principal Accountant General, (A&E), Assam, Guwahati for information.
2. The Deputy Registrar (Finance), Gauhati High Court, Guwahati for information and necessary action and to take necessary steps for allotment of budget for the LTC advance amount, as per Rules.
- ✓ 3. The Project Manager, Gauhati High Court, Guwahati for information with request to take necessary steps for upload this letter in official website of this Hon'ble Court

8/10/2021
REGISTRAR (VIGILANCE)

Rw